

MR. SPEAKER : I have already said that, as Mr. Ranga suggested, I will give my ruling tomorrow, and not now. I cannot give my ruling here and now.

श्री मधु लिमये : तीन दिन सोचने का मौका मिला है। मैंने तीन चिट्ठियाँ लिखी हैं, दो मर्तबा आपसे मिल चुका हूँ। अगर कहें कि कल स्वीकार कर रहे हैं तो मैं बैठ जाता हूँ।

MR. SPEAKER : I cannot guarantee that I will admit anything. This will be unfair. Whether I admit it or not, I will give my ruling tomorrow.

Now, the Secretary.

12.43 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary to Rajya Sabha :

(i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 29th April, 1968, adopted the following motion in regard to the Committee on Public Undertakings :—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha to agree to nominate five members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 1968 and ending on the 30th April, 1969 and do proceed to elect, in such manner as the Chairman may direct, five members from among the members of the House to serve on the said Committee.”

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Wednesday, the 8th May, 1968, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee :—

1. Shri N. K. Bhatt
2. Miss M. L. Mary Naidu
3. Shri Gaure Murahari
4. Shri Rajendra Pratap Sinha
5. Shri D. Thengari

(ii) “In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return here with the Finance Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 1st May, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

Sixth Report

SHRI THIRUMALA RAO (Kakinada): I present the Sixth Report of the Committee on Absence of Members from the Sittings of the House.

JOINT COMMITTEE ON OFFICES OF PROFIT

Third Report

SHRI RANA (Buldana) : I present the Third Report of the Joint Committee on Offices of Profit.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मैंने तीन दिन इन्तजार किया, अब मैं बैठने वाला नहीं हूँ। क्या आप इस बात को काट सकते हैं? आप मेरी बात को सुन लें। यह के देश आत्म सम्मान का सवाल है।

श्री रवि राय (पुरी) : यह राष्ट्र के सम्मान का सवाल है। शुक्ला साहब बैठ जायें।

श्री मधु लिमये : हम आपका निराशा चाहते हैं। मैं इस तरह से सदन को चलने नहीं दूंगा।
